

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MITLITE ELECTRIC COMPANY PRIVATE LIMITED**

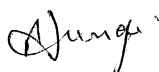
1.	NAME OF CORPORATE PERSON	MITLITE ELECTRIC COMPANY PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	12/05/2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	RoC-Delhi
4.	CORPORATE IDENTITY NUMBER	U31909DL2008PTC177969
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	70A/13, Najafgarh Road, Industrial Area New Delhi-110015
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30/09/2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ashok Kumar Juneja 1203, 12th Floor, Vijaya Building 17, Barakhamba Road, Connaught Place, New Delhi -110001 Regd Email : ashokjuneja@gmail.com Email for correspondence: mitlite.liq@gmail.com Mobile No. 9810532462 Reg No. IBB/PA-002/IP-N00117/ 2017-2018/10286
8.	LAST DATE FOR SUBMISSION OF CLAIMS	29/10/2019

Notice is hereby given that the MITLITE ELECTRIC COMPANY PRIVATE LIMITED has commenced voluntary liquidation on Monday, the 30th September, 2019.

The stakeholders of MITLITE ELECTRIC COMPANY PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before Tuesday, the 29th October, 2019 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Ashok Kumar Juneja
(LL.B, FCS, ACMA, DBA, NCFM, ADICA, M.COM)
Liquidator
Reg No. IBB/PA-002/IP-N00117/2017-2018/10286

12th October, 2019
New Delhi

